

CITY CIVIL COURT MUMBAI
 IN THE COURT OF H. H. P. J. SHRI S. B. AGRAWAL (C.R. NO.19)
CRIMINAL CAUSE LIST
 DATE : 26.10.2020 (11.00 A.M. TO 2.00 P.M.)

Sr No.	Cases	Parties	Stage	Advocates
1	Cri Rev App 11/2020	Hiren Hasmukh Doshi --- Applicant Vs The State of Maharashtra - N.M. Joshi Marg Police Station --- Respondent	Hearing	Sanjay Nerurkar
2	Cri MA 2121/19	Reagan Valerian Fernandes- Aplcnt. Vs Devendra Vasant Salvi-Respdt.	Hearing	In Person
3	Cri MA 2150/19	Reagan Valerian Fernandes - Applicant Vs Devendra Vasant Salvi - Respondent	Hearing	In Person
4	Cri MA 575/2020 to 586/2020	Ambujam - director of Unison Contractors India in Revn----/20 @ MA 576/20 Vs Asmita Sarang - Proprietor of M/s. Aquamarine Medical Solutions and others --- Respondents	Reply	Diya Jsain
5	MA in ABA 282/2020	Sohrab Ahmed Shaikh Vs The State of Maharashtra V.B.Nagar P.stn.	Reply	Sharif Shaikh
6	MA in SC 126/2020	Ved Prakash Chaube Vs State Ghatkopar Police Station	Hearing	Prashant Pandey

CITY CIVIL COURT MUMBAI
 IN THE COURT OF H. H. P. J. SHRI S. B. AGRAWAL (C.R. NO.19)
CRIMINAL CAUSE LIST
 DATE : 27.10.2020 (11.00 A.M. TO 2.00 P.M.)

Sr No.	Cases	Parties	Stage	Advocates
1	Cri Appeal 21/19	Asok Gupta @ MA 54/19 @ BA 90/19 - Appellant Vs Manisha Rajendrakumar Ghadge - Org. Complainant	Compliance	Prasad Panchal
2	MA in SC 38/2020	Mizanali Ashrafali Khan Vs Byculla Police Station	Hearing	In person
3	POCSO MA 261/2020	Pankaj Arunbhai Koli Vs The State of Maharashtra J.J. Marg Police Station	Hearing	Shivam Mehra
4	Cri MA 638/2020	Nizar Noorali Rangara and other --- Applicants Vs The State of Maharashtra - Dongri Police Station --- Respondent	Hearing	SAVJ Law Solutions
5	Cri MA 639/2020	Hussain Shabir Mukhtyar and other --- Applicants Vs The State of Maharashtra - Pydhonie P. STN --- Respondent	Hearing	Swapna Kode
6	Cri MA 689/2020	M/s. Siroya Builders and Developers and others in Revn 237/20 --- Applicant Vs M/s. Softaculations Ltd. --- Respondent	Appearance	Dilip Mishra

CITY CIVIL COURT MUMBAI
IN THE COURT OF H. H. P. J. SHRI S. B. AGRAWAL (C.R. NO.19)
CRIMINAL CAUSE LIST
DATE : 28.10.2020 (11.00 A.M. TO 2.00 P.M.)

Sr No.	Cases	Parties	Stage	Advocates
1	MA in SC 443/19	Lalita Manoj Badsawal Vs Prakash Amila Badsawal And 4 others	Arguments	Chetana Khedekar
2	Cri MA 1630/19	Charanjeet Chanderpal- Aplcnt. Vs Mahesh Atamaram Vaswani-Respdt.	Hearing	In person
3	MA in SC 117/2020	Raju Bhartiya Vs State Kurla Railway Police Station	Hearing	Prakash Salsingikar
4	MA in SC 118/2020	Raju Bhartiya Vs State Kurla Police Station	Hearing	Prakash Salsingikar
5	MA in SC 143/2020	Asif Zakhir Multani Alias Jhula Vs State Mumbai Central Railway Police Station	Reply	Priyanka Shukla

CITY CIVIL COURT MUMBAI
 IN THE COURT OF H. H. P. J. SHRI S. B. AGRAWAL (C.R. NO.19)
CRIMINAL CAUSE LIST
DATE : 29.10.2020 (11.00 A.M. TO 2.00 P.M.)

Sr No.	Cases	Parties	Stage	Advocates
1	Cri Appeal 810/18	Prakash Bhagoji Gawade@MA-2535- 18,BA-2505-18-Aplcnt Vs State of Maharashtra and Tilak Nagar P. Stn. -Respdt.	Arguments	Chandan Yadav
2	Cri Appeal 763/18 @ BA 2361/18@ MA 2368/18	Vineet Omprakash Dujodwala @ MA 2368-18 @ BA 2361- 18 - Appellant, Org. Accused Vs State of Maharashtra and M/s. Paresh Chemical Corporation - Respondent, Org. Complainant	Reply	Mukesh Dongarege
3	Cri MA 3376/19, 3378/19, 3380/19, 3382/19, 3384/19, 3388/19, 3392/19, 3386/19, 3390/19, 3394/19, 3396/19	Urvil A. Jain in Revision---- 19 @MA 3375/19 ---- Applicant Vs State and M/s. Ravison Stores Pvt. Ltd. ---- Respondents	Hearing	Mukesh Dongarege
4	Cri Rev App 208/2020 to 218/2020	Urvil A. Jain in @ MA 3375/19 @MA 3376/19 --- Applicant -- Delay condoned Vs State and M/s. Ravison Stores Pvt. Ltd.--- Respondents	Hearing	Mukesh Dongarege

CITY CIVIL COURT MUMBAI
IN THE COURT OF H. H. P. J. SHRI S. B. AGRAWAL (C.R. NO.19)
CRIMINAL CAUSE LIST
DATE : 31.10.2020 (11.00 A.M. TO 2.00 P.M.)

Sr No.	Cases	Parties	Stage	Advocates
1	Cri Rev App 293/2020 to 295/2020	UMA Subbaraman ---- Applicant Vs Vistra (ITCL) India Ltd and State -- Respondent	Reply	CORPS Legal
2	Cri Appeal 761/2018	Mohammad Kallu Ibrahim Shah @ BA 2354-18 - Appellant (Org. Accused) Vs Ravindra Haribhau Pote - Respondent	Report	P N Kulkarni
3	MA in SC 217/2020	Mahipal Basappa Shivanand Vs State Dharavi Police Station	Hearing	Amrish Salunke